

52 are under compilation and will be incorporated in the Report for that year.

(c) Sleepers are of two kinds—

- (i) Wooden sleepers; and
(ii) Metal sleepers, which may be of—

- (1) cast iron; or
(2) steel.

For procurement of wooden sleepers, there are three Railway purchase organisations called Sleeper Groups. These Groups arrange for requirements of railways in their zone partly through the State Forest Departments and partly through calling open tenders.

Arrangements for the supply of cast iron sleepers are made by the Railway Board who enter into annual agreements with the old established firm or firms which manufacture such sleepers, either by negotiation or by calling tenders. A number of Cast Iron sleepers are also manufactured in Railway Workshops.

For steel sleepers, the Railways place their orders on the Director General, Supply and Disposals (Ministry of Works, Housing and Supply), who places orders on the manufacturing firms after calling for tenders.

GOVERNMENT MEDICAL COLLEGE,
ORISSA

548. **Shri Sanganna:** Will the Minister of Health be pleased to state:

(a) whether the Government Medical College in Orissa State has been recognised by the Indian Medical Council;

(b) if so, when;

(c) if not, why not; and

(d) whether the degrees of the Utkal University (Orissa) in Medicine are recognized for recruitment to posts under the Central Government?

The Minister of Health (Rajkumari Amrit Kaur): (a) No.

(b) Does not arise.

(c) The Indian Medical Council accords recognition to any Medical qualification only after it is satisfied regarding the standards of the qualification. The reports of the Inspectors deputed by the Medical Council on the facilities that obtain at the College and the professional examinations which are conducted by the Utkal University, together with the observations of the Medical Council of India thereon, are pending with the University for their

remarks. Until these remarks are received from the University, the Medical Council of India will not be in a position to take a decision in the matter.

(d) As the medical degrees granted by the Utkal University have not yet been recognised under the Indian Medical Council Act, 1933, the holders thereof are ineligible for recruitment to Class I and Class II posts under the Central Government.

T.B. RAILWAY AUTHORITIES

549. **Shri J. N. Hazarika:** Will the Minister of Railways be pleased to state:

(a) the amount of compensation paid or to be paid to the former T. B. Railway Authorities of Assam which has since been integrated with the N. E. Railways; and

(b) the number of employees engaged in that (T. B.) Railway, and whether all of the employees will be retained after complete integration?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The Tezpur Balipara Railway is to be taken over with effect from 1st September 1952 and the amount of purchase price payable is still under negotiation with the Company.

(b) The total number of employees engaged in the Tezpur Balipara Railway is 260. All the existing staff will be retained after integration provided they are suitable and qualified for railway service and are willing to continue in service.

RAILWAY SALOONS

550. **Shri K. P. Tripathi:** Will the Minister of Railways be pleased to state:

(a) what is the number of Saloons in the Assam part of the North Eastern Railway; and

(b) how far these are surplus to requirements of the Assam part of the said Railway?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) On the Pandu Region of the North Eastern Railway there are twenty-three Inspection carriages which include seven bogies and sixteen six or four-wheeled carriages.

(b) This question will be examined after the regrouping scheme in the Pandu Region has been fully implemented.